

Government of Jammu & Kashmir
Housing & Urban Development Department
Civil Secretariat, Srinagar

Notification

Srinagar, the 6th June, 2022

S.O 273 -in exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Sh. Kishore Kumar S/o Sh. Brita Ram Councilor Ward No.3, R.S.Pura for being declared as Vice President of the Municipal Committee, R.S.Pura, for the remainder period.

By order of the Government of Jammu and Kashmir.

S/d
(Dheeraj Gupta)IAS
Principal Secretary to the government,
Housing and Urban Development Department

HUD/LSG/ULBJ/25/2022(C.No.190030)

Dated: 06 .06.2022

Copy to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Principal Secretary to the Government, General Administration Department.
3. Chief Electoral Officer, J&K, Srinagar.
4. Divisional Commissioner, Jammu.
5. Secretary to the Government, Department of Law Justice & Parliamentary Affairs.
6. Special Secretary to Chief Secretary, J&K.
7. Deputy Commissioner, Jammu.
8. Director, Urban Local Bodies, Jammu.
9. General Manager, Ranbir Government Press, Jammu, for publication, in the Government Gazette.
10. Private Secretary to Principal Secretary to the Govt. Housing & Urban Development Department.
11. Sh. Kishore Kumar S/o Sh. Brita Ram, ward No.3, R.S.Pura.
12. Executive Officer, Municipal Committee, R.S.Pura.
13. Master file/Stock file/website.

(Thannaji Bhat)

Under Secretary to the government

Draft notification as vetted is returned herewith. Department is advised to issue the same only after obtaining the approval of Competent Authority.


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(Khursheed Ahmad Bhat)

Additional Secretary to Government.

Principal/Secretary to Government,
Housing and Urban Development Department.


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U.O. NO:-LAW-SL/56/2022-10

Dated: - 24.05.2022

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat
Jammu/Srinagar

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**Principal Secretary to Government
Housing & Urban Development Department**

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